

श्री राजीव
22-2-22

Declaration of Assets and Liabilities

Year 2021-22

I, **BIKRAM KUMAR**

son/daughter/wife of

SRI BIRENDRA PRASAD

aged **26 (Twenty six)** years, belonging to

Bihar Legislative works

service and presently working as

Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self (Twenty thousand)	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	30,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BIKE-HONDA CD DREAM DELUXE, CAR-SUZUKI BREZZA	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	30gms Gold 40gms Silver	20gms Gold 40gms Silver			NIL
(vii)	Other assets, such as values of claims / interests	Freeze, washing machine, geyser, LED TV, LAPTOP etc.	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Bikram Kumar.

2724

22-2-22

168

B. Details of Immovable assets
 [Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral and in joint family	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL PATERAL HOUSE	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
 [Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 21.02.2022
(a)	(i) Loans from Banks	personal loan from SBI, Bihar Vidhan Mandal, Bhojpur Palna and Car loan from SBI, 8019 Road Palna.	personal loan - 13,78,356/- ₹ And Car loan - 813,566/- ₹
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Bikram Kumar.

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NO	NO
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	43876/- Ass. Year - 2021-22 PAN No. - ENRPK4508M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110144056529

Gender :-

M (M/F)

Date of Birth :-

1 8 1 0 1 9 9 5

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

BIHAR LEGISLATIVE WORKS

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Bikram Kumar.

Name of Employee: BIKRAM KUMAR

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE WORKS.

Place: PATNA

Date: 21.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bikram Kumar.

